

NATIONAL COMPANY LAW TRIBUNAL

COURT- I, MUMBAI

SPECIAL BENCH

Item 45

CA 493/2022 IN C.P.(CAA)/166(MB)2021

CORAM:

SHRI. MANOJ KUMAR DUBEY

SHRI. KISHORE VEMULAPALLI

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **31.10.2022**

NAME OF THE PARTIES: - **MIA INFRASTRUCTURE PRIVATE LIMITED**

Appearance (via video-conference):

For the Applicant : Adv Shankarlal Raheja

For the Respondent : None present

Sections 230-232 of the Companies Act, 2013 & Rule 11

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 09.12.2022, for further consideration and hearing.

Sd/-

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

KISHORE VEMULAPALLI
Member (Judicial)

Vedant Kedare